

earnestly urge the Ministry of Surface Transport to take up the repair work of this bridge immediately.

[Translation]

SHRI SATYA PAL SINGH YADAV (SHAHJAHANPUR) : Mr. Deputy Speaker, Sir, sale of adulterated liquor causes many deaths every year in Delhi and outside. Jagatjit Industries Limited, Punjab, is said to be a reputed manufacture of Aristocrate liquor. A fly was found in one of their liquor bottles. I had given a complaint in writing alongwith the photograph showing a fly in the Aristocrat bottle. It is very dangerous if the liquor bottles of such reputed companies show such amount of neglegence. I would like the Government to take the matter seriously and get it enquired so that the incident is not repeated.

12.36 hrs.

[English]

#### PAPERS LAID ON THE TABLE

##### **Statement correcting reply to starred Question No. 1 dated 25.7.94. re. Prime Minister's visit to Russia.**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) :

I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on the 25th July, 1994 to Starred Question No. 1 tabled by Dr. Shakshiji Maharaj Swami regarding Prime Minister's visito to Russia.

[Place in Librery, See. no. L.T. - 6194/94]

##### **Central Reserve Police Force (Amendment) Rules, 1994 and Central Industrial Security Force (Amendment) Rules, 1994.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : Sir, I beg to lay on the Table-

(1) A copy of the Central Reserve Police Force (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 233 in Gazette of India dated the 21st May, 1994 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

[Place in Library See. No. L.T. 6195/94]

(2) A copy of the Central Industrial Security Force (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 155 in Gazette of India dated the 2nd April, 1994 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

{Placed in Library. See. No. L.T. 6196/94]

##### **Review on the working of and annual report of hospital services consultancy corporation (india) Ltd; New Delhi for 1992-93 and statement showing reasons for delay in laying these papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : Sir, I beg to lay on the Table -

(1) A copy each of the following

papers (Hindia and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India) Limited, New Delhi for the year 1992-93.
  - (ii) Annual Report of the Hospital Services Consultancy Corporation (India) Limited, New Delhi for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. L.T. - 6197/94]

**Annual report and review on the working of Indian Nursing Council, New Delhi for 1992-93 and statement showing reasons for delay in laying these papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the Indian Nursing Council, New Delhi, for the year 1992-93.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. L.T. - 6198/94]
- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Latex Limited and the Department of Family Welfare (Ministry of Health and Family Welfare) for the year 1994-95.  
[Placed in Library. See No. L.T. - 6199/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi for the year 1992-93, alongwith Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga, New Delhi, for the year 1992-93.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.  
[Placed in Library. See No. L.T. - 6200/94]